208

Development Bank for the Gandhar Field Development Project. An incremental production of 16.521 million tonnes of crude oil and 18.14 billion cubic metres of gas is expected from the project:

(d) Bids have been invited under the Fourth Round of Bidding from foreign and Indian companies for exploration for hydrocarbons in 72 blocks in the country.

Auraiya Gas Crackar and Salempur Aromatic project, Uttar Pradesh

1094. DR. SANJAYA SINH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the Auraiya Gas Cracker Project and the Salempur Aromatic project of Uttar Pradesh are still lying pending with the Government for sanction/clearance;
- (b) if so, what are the details thereof and the reasons for not sanctioning/clearing these projects so far; and
- (c) by when the sanction/clearance to these projects is likely to be given?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c) Gas Authority of India Limited's proposal to set up a Petrochemical Complex at Auraiya in Uttar Pradesh was given first stage approval in 1989. The detailed feasibility report submitted by GAIL is being processed for Government approval.

A Letter of Intent has been issued to M/s. J. K. Petrochemicals on 23.5.1989 for setting up an Aromatic Compleffl at Salempur in Uttar Pradesh.

पेट्रोल पम्पों पर छापे

1095 डा. अबरार अहमद : क्या पेट्रोलियम श्रौर प्राकृतिक गैस ैमंद्री यह बताने की कृता करेंगे कि :

(क) दिल्ली तथा राजस्थान के कितने पट्टोल पम्पों पर मिलावट करने का भ्रारोप लगाया गया था भ्रौर उनके विरुद्ध क्या कार्रवाई की गई थी तथा कुल कितने छापे मारे गए थे, भ्रौर

(ख) उन गैस एजेंमियों की संख्या कितनी हैं जिन्हें काला वाजारी करते हुए पकड़ा गया था अथवा जिनके विरुद्ध शिकायतें प्राप्त हुई थी तथा उन पर की गई कार्रवाई का ब्यारा क्या था ?

पेट्रोलियम श्रीर प्राकृतिक गैस मंत्रालय में मंत्री (श्री वी॰ शंकरानन्व): (क) तेल कम्पनियों द्वारा स्रप्रैल, 1990 से दिसम्बर, 1991 के दौरान मिलावट के 7 मामले जानकारी में ग्राए थे जबिक राज्य/संघ राज्य क्षेत्र के प्राधिकारियो द्वारा दिल्ली और राजस्थयन में 62 छ।पे मारे गए थे । बाजार ग्रनशासन दिशा-निर्देशों के अनुसार दोषी डीलरों के विरुद्ध बिकी पर रोक. चेतावनी . ग्रादि जैसी विभिन्न कार्रवाई की गई।

(ख) इसी दौरान दिल्ली स्रौर राजस्थान से काला बाजारी के 9 मामले मामले तथा गैस एजेंसियों के विरुद्ध छापे के 13 मामले जानकारी में स्राए। जांच करने पर कोई भी मामला साबित नहीं किया जा सका।

L.P.G. dealerships

1096. SHRI SUBRAMANIAN SWA-MY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the Indian Oil Corporation had issued some letters of intent in April-June, 1991 for dealerships and the same were suspended for review by Government;
- (b) if so, the number of such cases cleared after the review;
- (c) what was the criterion adopted by Government for review;
- (d) the number of cases still lying pending for review; and

(e) whether Government have fixed any dead-line for clearance of pending cases?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHAN-KARANAND); (a) to (d) 16 LOIs were issued during this period. While case has been reviewed and cleared, the remaining cases are under review.

(e) No. Sir.

Supply of under weight LPG cylinders

1097 SHRI SURENDRA SINGH THAKUR: Will the Minister of PETRO-LEUM AND NATURAL GAS be pleased to state:

- (a) whether Government are that All the Gas Agencies have been supplying underweight gas cylinders to the consumers in Delhi;
- (b) if so, what steps Government have taken to check the unfair practice and provide relief to the consumers;
- (c) if not, whether Government propose to set up a flying squad to intercept and inspect the supply vans of gas agencies at the time of supply to consumers:
- (d) if so, the manner in which vernment propose to implement the scheme; and
- (e) what are the existing facilities provided to the consumers against pilferage by the gas agencies?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHAN-KARANAND): (a) to (e) There clearly laid down procedures to ensure correctness of weight of linders at the bottling plants. As and when specific complaints about sale umder-weight cylinders are received, marketing companies taken appropriate action against LPG distributors the Marketing Discipline Guidelines and also by the State Governments their Weights and Measures Departments.

कच्चे तेल का उत्पादन

1098. डा॰ जिनेन्द्र कुमार जैन : श्री राम जेठमलानी

क्या पेटोलियम श्रौर प्राकृतिक गैस मबी यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार का ध्यान 15 1992 के "दी इकोनामिक फरवरी. टाइम्स" में "ऋड ग्राउट पट वैक्टेड ट टच ग्राल टाइम लो" शीर्षक से प्रकाशित समाचार की ग्रोर गया है, यदि हां, तो क्या यह सच है कि इस वर्ष लगभग 26 मिलियन कच्चे तेल का उत्पादन होने की संभावना है :
 - (ख) यदि नहीं तो वर्तमान संकेतों के ग्रनसार कच्चे तेल के उत्पादन के संबंध में सरकार का क्या ग्रनमान है ग्रीर इस वर्ष के लिए क्या उत्पादन लक्ष्य निधयरित किया गया है ; श्रीर
- (ग) क्या सरकार ने उत्पादन में कमी होने के कारणों की समीक्षा की यदि हां, तो इसका न्यौरा क्या

पेटोलियम भौर प्राकृतिक गैस मंत्री (श्री वी. शंकरानन्द): (क) से (ग) इस समाचार की ग्रोर सरकार का ध्यान दिलाया गया है। वर्ष 1991-92 के लिए कच्चा तेल के उत्पादन का लक्ष्य अब 31.8 मिलियन टन पर निर्धारित किया गया है जिसके प्रति 30 6 मिलियन टन के उत्पादित किये जाने की संभावना कमी होने के कारणों में संबंधी ग्रहचर्ने, परियोजनाम्रों मेंस्लिपेज. हडताल ग्रीर ग्रांदोलन ग्रादि शामिल हैं।

गैस में अस्यधिक कटौती

1099. सरदार जगजीत सिंह अरोडा : क्या **पेटोलियम धौर** प्राकृतिक मंत्री यह बताने की कूपा करेंगे कि:

(क) क्या सरकार का ध्यान 1991 के "दी इंडियन एक्स-में "डास्टिक कट इन प्रोजेक्टेड